

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 159
TO BE ANSWERED ON 29.01.2026

PTVG DEVELOPMENT GRANT FOR DONGRIA KONDH HABITATIONS IN ODISHA

159. SHRI SUKANTA KUMAR PANIGRAHI:

Will the Minister of Tribal Affairs be pleased to state:

- (a) whether the Government has allocated targeted PVTG Development Grants for comprehensive development of Dongria Kondh habitations, particularly in tribal and hilly regions of Odisha and if so, the details of funds sanctioned, released and utilised;
- (b) the present status of infrastructure, housing, education, healthcare, livelihood, connectivity and basic amenities provided to Dongria Kondh villages under ongoing initiatives;
- (c) the progress achieved so far under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan for holistic tribal village development, State-wise specifically for Odisha; and
- (d) whether the Government proposes to scale up focused interventions, saturation-based benefits, digital monitoring and convergence support and if so, the time-bound roadmap to ensure sustainable socio-economic upliftment of PVTG communities?

ANSWER

**MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)**

(a): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) was launched for socio-economic development of 75 PVTG communities residing in 18 states and one UT including for Dongria Kondh PVTG in Odisha. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. The details of financial progress for interventions of Ministry of Tribal Affairs under the abhiyan are given in **Annexure-I**.

(b): As per data collected by the State Government, Dongria Kondh PVTG, along with other PVTGs, reside in Rayagada district of Odisha. The progress of various interventions under PM JANMAN in Rayagada district of Odisha is given in **Annexure-II**.

(c): The details of the progress under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan, State-wise including Odisha, is given in **Annexure III**.

(d): To ensure the effective implementation and monitoring the progress of the works under PM JANMAN, digital dashboard on PM GatiShakti portal has been developed. Besides, in coordination with State Governments, Information, Education and Communication (IEC) campaigns have been organized across

States which are aimed at creating awareness on various welfare schemes for tribals and strengthen outreach and also facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes. The Ministry has been urging the State Governments and line Ministries the need to achieve saturation of interventions (for eligible PVTG beneficiaries) under the abhiyan.

Annex referred to in reply to part (a) of Lok Sabha Unstarred Question No. 159 for answer on 29.01.2026 raised Shri Sukanta Kumar Panigrahi regarding “PVTG Development Grant for Dongria Kondh Habitations in Odisha”

Details financial progress under PM-JANMAN for Ministry of Tribal Affairs' interventions in Odisha*

(i) MPCs (in Rs. Cr)

S.N.	State	Funds released during 2023- 24	UC submitted	Funds released during 2024- 25	UC submitted	Funds released during 2025- 26	UC submitted	Bills closed on SNA SPARSH
1	ODISHA	12.68	12.68	23.92	1	-	-	1.45

(ii) VDVKS (in Rs. Lakhs)

FY 2023-24		FY 2024-25		FY 2025-26	
Sanctioned	Released	Sanctioned	Released	Sanctioned	Released
178.4	88.91	-	-	84.55	42.27

UCs not submitted for VDVKS

*The records of the financial progress for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments

Annex referred to in reply to part (b) of Lok Sabha Unstarred Question No. 159 for answer on 29.01.2026 raised Shri Sukanta Kumar Panigrahi regarding “PVTG Development Grant for Dongria Kondh Habitations in Odisha”

The progress of various interventions under PM JANMAN in Rayagada district of Odisha

Houses Sanctioned	7702
Houses Completed	6004
Roads sanctioned(in KM)	42.170
Roads completed(in KM)	13
No of Villages Sanctioned	107
No of Villages Saturated	57
MMU Sanctioned	4
Hostels sanctioned (No.)	15
Work started (No.)	2
No of AWCs sanctioned	24
No of AWCs Operational	24
No of PVTG Habitations Sanctioned for coverage	141
No of PVTG Habitations covered	88
HHs sanctioned	2262
HHs Electrified	440
No of VDKs sanctioned	13
No of VDKs business started	12
No of MPCs sanctioned	18
No of MPCs work completed	2

Annex referred to in reply to part (c) of Lok Sabha Unstarred Question No. 159 for answer on 29.01.2026 raised Shri Sukanta Kumar Panigrahi regarding “PVTG Development Grant for Dongria Kondh Habitations in Odisha”

Progress Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

S. No.	Name of State	MoRD (PMAY G)	MoRD (PMGSY)	MoHFW (NHM)	MoJS (JJM)	MoWCD (POSHAN 2.0)	MoE (SSA)
		Houses Completed (No.)	Roads sanctioned (Km)	MMUs operationalized (No.)	Sanctioned Villages (No.)	AWCs sanctioned (No.)	Hostels sanctioned (No.)
1	Andhra Pradesh	1384	-	15	868	-	4
2	Arunachal Pradesh	780	-	-	321	-	45
3	Assam	68174	-	-	3083	-	209
4	Bihar	215	-	-	707	-	19
5	Chhattisgarh	165770	1499.76	4	6681	-	42
6	Goa	-	-	-	25	-	-
7	Gujarat	67282	-	49	4247	-	9
8	Himachal Pradesh	1041	-	-	264	-	2
9	Jharkhand	4484	-	8	7107	-	5
10	Karnataka	2006	-	-	1082	164	14
11	Kerala	118	-	4	89	-	2
12	Madhya Pradesh	105154	-	6	11309	66	104
13	Maharashtra	66921	-	14	4952	-	22
14	Manipur	4158	-	-	509	-	44
15	Meghalaya	39173	-	-	1432	-	-
16	Mizoram	6693	-	-	379	-	13
17	Nagaland	16430	-	3	606	-	23
18	Odisha	85963	-	22	7537	-	40
19	Rajasthan	33554	-	-	5898	134	58
20	Sikkim	8	-	-	119	-	5
21	Tamil Nadu	469	-	10	114	3	-
22	Telangana	-	-	8	909	-	10
23	Tripura	10461	-	6	353	-	15
24	Uttar Pradesh	65	-	-	517	-	3

25	Uttarakhand	23	-	-	128	-	3
26	West Bengal	300	-	1	3191	-	-
27	Jammu and Kashmir	18563	266.301	3	387	-	-
28	Laddakh	-	-	1	143	-	1
29	Lakshadweep	-	-	-	2	-	-
30	DNH & D&D	-	-	-	76	-	-

S. No.	Name of State	MoP (RDSS)	MSDE	MoC (DoT-USOF)	MOTA Intervention				
		HHs sanctioned (No.)	Sanctioned Centers	Villages planned for coverage (No.)	TMMS sanctio n (No.)	CoC Sanctio n (No.)	FRA Cell sanctioned	FRA cell operationalised	Upgradatio n of Ashram schools etc
1	Andhra Pradesh	5103	-	287	6	2	16	16	174
2	Arunachal Pradesh	1947	-	77	2	-	0	-	128
3	Assam	-	-	224	5	1	26	-	640
4	Bihar	7117	1	38	3	-	10	-	5
5	Chhattisgarh	39579	4	513	5	1	31	16	1160
6	Goa	-	-	10	-	-	2	-	-
7	Gujarat	-	2	162	1	1	15	-	217
8	Himachal Pradesh	100	-	32	3	-	13	-	45
9	Jharkhand	21377	3	238	9	1	25	-	641
10	Karnataka	5288	1	19	2	1	19	19	587
11	Kerala	1097	-		2	1	13	-	30
12	Madhya Pradesh	59822	4	776	4	2	56	55	526
13	Maharashtra	6961	2	954	6	1	26	-	160
14	Manipur	-	1	104	2	-	-	-	64
15	Meghalaya	-	1	98	2	-	-	-	-

16	Mizoram	-	-	54	2	-	-	-	16
17	Nagaland	-	-	124	5	-	-	-	198
18	Odisha	-	5	874	6	1	58	-	527
19	Rajasthan	83037	1	337	2	1	19	-	558
20	Sikkim	-	-	1	4	-	-	-	49
21	Tamil Nadu	-	-	87	5	1	33	24	80
22	Telangana	27197	1	62	2	1	30	-	623
23	Tripura	8189	1	81	2		9	-	36
24	Uttar Pradesh	6897	1	53	1	-	2	-	14
25	Uttarakhand	226	-	12	-	1	9	-	-
26	West Bengal	-	1	6	-	1	-	-	-
27	Jammu and Kashmir	13824	-	10	-	-	21	-	311
28	Laddakh	-	-	18	1	-	-	-	-
29	Lakshadwee p	-	-	1	-	-	-	-	-
30	DNH & D&D	-	1		-	-	-	-	-
